2016, publishing the Petroleum and Natural Gas Regulatory Board (Authorizing Entities to Lay, Build, Operate or Expand City or Local Natural Gas Distribution Networks) Amendment Regulations, 2016.

[Placed in Library. See No. L.T. 4974/16/16]

II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and M/s Balmer Lawrie and Company Limited, for the year 2016-17.

[Placed in Library. See No. L.T. 4975/16/16]

- I. Notifications of the Ministry of Culture.
- II. Reort and Accounts (2014-15) of National Museum Institute of History of Arts, Conservation and Museology, New Delhi and related Papers.

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE AND THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Culture Notification No. G.S.R. 391 (E), dated the 1st April, 2016, publishing the Ancient Monuments and Archaeological Sites and Remains (Amendment) Rules, 2016, under sub-section (4) of Section 38 of the Ancient Monuments and Archaeological Sites and Remains Act, 1958. [Placed in Library. See No. L.T. 4978/16/16]
- II. A copy each (in English and Hindi) of the following papers:-
 - (a) Annual Report and Accounts of the National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5068/16/16]

Notifications of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री हंसराज गंगाराम अहीर)ः महोदाय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(i) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. S.O. 1697 (E), dated the 10th May, 2016, appointing Shri Mukesh Mittal, Joint Secretary (IS-II) as the Designated Authority for the purpose of the Unlawful Activities (Prevention) Act, 1967 in supersession of the S.O. No. 3067 (E), dated 4th December, 2014, under Section 53 of the Unlawful Activities (Prevention) Act, 1967.

[Placed in Library. See No. L.T. 4988/16/16]

- (ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under Section 26 of the National Investigation Agency Act, 2008:—
 - (1) S.O.2052 (E), dated the 9th June, 2016, appointing Shri Navneet Kumar, Judicial Commissioner, Ranchi as the Judge to preside over the Special Court for the State of Jharkhand.
 - (2) S.O. 2053 (E), dated the 9th June, 2016, appointing Shri Sanjeev Kumar Tamak, 1st Additional Sessions Judge, Jagdalpur as the Judge to preside over the Special Court having jurisdiction over Civil District Uttar Bastar Kanker, Bastar at Jagdalpur, Dakshin Bastar (Dantewada) and Kondagaon in the State of Chhattisgarh.
 - (3) S.O. 2054 (E), dated the 9th June, 2016, appointing Shri Tarsem Mangla, Senior Most Additional Sessions Judge, Mohali as the Judge to preside over the Special Court for the State of Punjab.
 - (4) S.O. 2055 (E), dated the 9th June, 2016, appointing Shri Gulab Singh, Senior Most Additional Sessions Judge, Panchkula as the Judge to preside over the Special Court for the State of Haryana.
 - (5) S.O. 2056 (E), dated the 9th June, 2016, appointing Shri Ranjit Kumar Jain, Additional Sessions Judge-I, Chandigarh as the Judge to preside over the Special Court for the Union Territory of Chandigarh.

[Placed in Library. For (1) to (5) See No. L.T. 4989/16/16]

Notification of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): Sir, I lay on the Table, under sub-section (3) of Section 155 of the Sashastra Seema Bal Act, 2007, a copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 64 (E), dated May 1 — May 7, 2016, (Weekly Gazette) publishing the Sashastra Seema Bal Group 'C' Combatised (Non-Gazetted) Para-Veterinary Posts Recruitment (Amendment) Rules, 2016.

[Placed in Library. See No. L.T. 4995/16/16]

REPORTS OF THE JOINT COMMITTEE ON OFFICES OF PROFIT

SHRI DILIPBHAI PANDYA (Gujarat): Sir, I lay on the Table, a copy (in English and Hindi) of the Sixth, Seventh and Eighth Reports of the Joint Committee on Offices of Profit.